

ITEM NO.102

COURT NO.12

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1856/2014

RAHIL & ANR.

Appellant(s)

VERSUS

STATE(GOVT. OF NCT OF DELHI)

Respondent(s)

IA No. 17421/2014 - STAY APPLICATION

Date : 18-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANDEEP MEHTA  
HON'BLE MR. JUSTICE PRASANNA B. VARALE

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. Ratnakar Dash, Sr. Adv.  
Mr. Mohd. Irshad Hanif, AOR  
Mrs. Shamim Irshad, Adv.  
Mrs. Sushma, Adv.  
Dr. Lakshmi Prasanna Komara, Adv.

For Respondent(s) :

Mr. Satya Darshi Sanjay, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Rajan Kumar Chourasia, Adv.  
Mr. Aaditya Shankar Dixit, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

As jointly prayed by the learned counsel appearing  
for the parties, list the matter on 25.06.2025.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(SAPNA BANSAL)  
COURT MASTER (NSH)